

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :23-07-2026

Date : 23.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
52184/2026	23.07.2026	WP (C) - 22240/2026	L.MOHANTY	C.O.		Order Dtd. 2026-07-22	WRIT BRANCH-3	(Se No-12)
52185/2026	23.07.2026	WP (C) - 22191/2026	L.MOHANTY	C.O.		Order Dtd. 2026-07-22	WRIT BRANCH-4	(Se No-38)
52186/2026	23.07.2026	CRLMP-736/2026	BICHITRA NARAYANA SATAPATHY	C.O.		Order Dtd. 2026-07-13		(Se No-38)
52187/2026	23.07.2026	WP (C) - 22146/2026	P.K.JENA	C.O.		Order Dtd. 2026-07-22	WRIT BRANCH-7	(Se No-15)
52188/2026	23.07.2026	ABLAPL-7828/2026	R.B.MISHRA	C.O.		Order Dtd. 2026-07-20	BAIL-2	(Se No-11)
52189/2026	23.07.2026	ABLAPL-7831/2026	SK.KALAMUDIN	C.O.		Order Dtd. 2026-07-20	BAIL-1	(Se No-)
52191/2026	23.07.2026	ABLAPL-6847/2026	A.K.BEHERA	C.O.		Order Dtd. 2026-07-20		(Se No-)
52193/2026	23.07.2026	ABLAPL-7826/2026	A.K.BEHERA	C.O.		Order Dtd. 2026-07-20	BAIL-2	(Se No-10)
52195/2026	23.07.2026	ABLAPL-7829/2026	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-17	BAIL-1	(Se No-)
52196/2026	23.07.2026	ABLAPL-7832/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-24	BAIL-1	(Se No-)
52199/2026	23.07.2026	ABLAPL-7833/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	BAIL-1	(Se No-)
52201/2026	23.07.2026	WP (C) - 21454/2026	K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14	WRIT BRANCH-1	(Se No-31)
52202/2026	23.07.2026	WP (C) - 21585/2026	B.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-31)
52203/2026	23.07.2026	ABLAPL-7834/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	BAIL-1	(Se No-)

52204/2026	23.07.2026	WP (C) - 21456/2026	D.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52206/2026	23.07.2026	WP (C) - 21687/2026	S. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-15	WRIT BRANCH-2	(Se No-
52207/2026	23.07.2026	WP (C) - 21516/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-15		(Se No-
52208/2026	23.07.2026	ABLAPL- 7835/2026	P.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	BAIL-1	(Se No-
52209/2026	23.07.2026	WP (C) - 21209/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
52210/2026	23.07.2026	ABLAPL- 7836/2026	A.PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	BAIL-1	(Se No-
52211/2026	23.07.2026	WP (C) - 21823/2026	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-
52212/2026	23.07.2026	WP (C) - 21906/2026	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21	WRIT BRANCH-3	(Se No- 11)
52213/2026	23.07.2026	ABLAPL- 7840/2026	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10		(Se No- 11)
52214/2026	23.07.2026	CMP- 536/2026	T.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 11)
52216/2026	23.07.2026	WP (C) - 17751/2026	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No- 11)
52217/2026	23.07.2026	ABLAPL- 7841/2026	S.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No- 11)
52218/2026	23.07.2026	WP (C) - 13942/2026	R. C. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-09-22	WRIT BRANCH-6	(Se No- 16)
52219/2026	23.07.2026	CRLREV- 400/2026	H.K.MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-07-21		(Se No- 16)
52220/2026	23.07.2026	ABLAPL- 7842/2026	S.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-20		(Se No- 16)
52221/2026	23.07.2026	FAO-2/2025	S.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-20		(Se No- 16)
52222/2026	23.07.2026	ABLAPL- 2606/2026	SK.AHESAN	C.O.	COURT NO. 17	Order Dtd. 2026-04-22		(Se No- 16)
52223/2026	23.07.2026	CMP- 1130/2026	S.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-07-20		(Se No- 16)

52224/2026	23.07.2026	ABLAPL-5784/2026	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-06-09	BAIL-1	(Se No-15)
52225/2026	23.07.2026	CMP-1142/2026	M.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-07-20		(Se No-15)
52226/2026	23.07.2026	ABLAPL-7886/2026	M.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-07-21		(Se No-15)
52227/2026	23.07.2026	WP (C) - 22189/2026	U.P.BAG	C.O.	COURT NO. 17	Order Dtd. 2026-07-20		(Se No-15)
52228/2026	23.07.2026	FAO-834/2026	K PANDA	C.O.	COURT NO. 17			(Se No-15)
52229/2026	23.07.2026	WP (C) - 22503/2026	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-08-24		(Se No-15)
52231/2026	23.07.2026	FAO-847/2026	K PANDA	C.O.	COURT NO. 23		MISC. APPEAL SEC.	(Se No-15)
52232/2026	23.07.2026	WP (C) - 1346/2026	S.K.ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-07-21		(Se No-15)
52233/2026	23.07.2026	CMP-1110/2026	P.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-15)
52234/2026	23.07.2026	WP (C) - 22383/2026	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-15)
52235/2026	23.07.2026	WP (C) - 22120/2026	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22		(Se No-15)
52236/2026	23.07.2026	CMP-1145/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-4	(Se No-17)
52237/2026	23.07.2026	WP (C) - 21931/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-4	(Se No-17)
52238/2026	23.07.2026	ABLAPL-4936/2026	S.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-17)
52239/2026	23.07.2026	CMP-1080/2026	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-17)
52240/2026	23.07.2026	WP (C) - 21937/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-3	(Se No-11)
52242/2026	23.07.2026	FAO-668/2026	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-14		(Se No-11)

52243/2026	23.07.2026	ABLAPL-7897/2026	A.K.SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-11)
52244/2026	23.07.2026	WP (C) - 21951/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-6	(Se No-36)
52245/2026	23.07.2026	FAO-813/2026	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-14		(Se No-36)
52246/2026	23.07.2026	ABLAPL-7898/2026	M.NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-36)
52247/2026	23.07.2026	WP (C) - 22006/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-5	(Se No-53)
52248/2026	23.07.2026	FAO-720/2026	P.PUNYATOYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-14		(Se No-53)
52249/2026	23.07.2026	WP (C) - 22033/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-5	(Se No-53)
52250/2026	23.07.2026	ABLAPL-3331/2026	H.S.PAIKARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-53)
52251/2026	23.07.2026	FAO-661/2026	N.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-)
52252/2026	23.07.2026	ABLAPL-7890/2026	S.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-)
52253/2026	23.07.2026	WP (C) - 22125/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-2	(Se No-34)
52254/2026	23.07.2026	WP (C) - 22126/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-34)
52255/2026	23.07.2026	ABLAPL-1950/2026	R.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-29		(Se No-34)
52256/2026	23.07.2026	WP (C) - 22128/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-3	(Se No-33)
52257/2026	23.07.2026	ABLAPL-7300/2026	A.K.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02		(Se No-33)
52258/2026	23.07.2026	WP (C) - 22133/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)

52259/2026	23.07.2026	ABLAPL-7888/2026	R.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	BAIL-2	(Se No-18)
52260/2026	23.07.2026	ABLAPL-7896/2026	R.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-18)
52261/2026	23.07.2026	ABLAPL-7884/2026	R.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-18)
52262/2026	23.07.2026	ABLAPL-1803/2026	A.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-04-16		(Se No-18)
52267/2026	23.07.2026	BLAPL-5506/2026	P C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-18)
52268/2026	23.07.2026	WP (C) - 27842/2024	K.PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-18)
52269/2026	23.07.2026	BLAPL-5261/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-18)
52270/2026	23.07.2026	BLAPL-5205/2026	R SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	BAIL-2	(Se No-10)
52271/2026	23.07.2026	BLAPL-4963/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-10)
52272/2026	23.07.2026	BLAPL-5269/2026	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-10)
52273/2026	23.07.2026	BLAPL-4981/2026	MR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-10)
52274/2026	23.07.2026	BLAPL-5276/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-10)
52275/2026	23.07.2026	BLAPL-4119/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	BAIL-1	(Se No-)
52276/2026	23.07.2026	BLAPL-4962/2026	MANGU NANDY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-)
52278/2026	23.07.2026	FAO-844/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	MISC. APPEAL SEC.	(Se No-)
52280/2026	23.07.2026	FAO-839/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	MISC. APPEAL SEC.	(Se No-)
52281/2026	23.07.2026	FAO-838/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-)

52282/2026	23.07.2026	FAO-837/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-
52283/2026	23.07.2026	FAO-833/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-
52285/2026	23.07.2026	FAO-815/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-
52286/2026	23.07.2026	FAO-816/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52287/2026	23.07.2026	FAO-820/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52288/2026	23.07.2026	FAO-822/2026	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52289/2026	23.07.2026	FAO-823/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52290/2026	23.07.2026	FAO-824/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52291/2026	23.07.2026	FAO-825/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52292/2026	23.07.2026	FAO-826/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52293/2026	23.07.2026	FAO-697/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52294/2026	23.07.2026	FAO-789/2026	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	MISC. APPEAL SEC.	(Se No-
52295/2026	23.07.2026	ABLAPL-7887/2026	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52303/2026	23.07.2026	ABLAPL-5844/2026	A SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-21	BAIL-2	(Se No-
52304/2026	23.07.2026	ABLAPL-7366/2026	MR SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-21	BAIL-1	(Se No-
52305/2026	23.07.2026	ABLAPL-5680/2026	PK JENA	C.O.	COURT NO. 3	Order Dtd. 2026-07-21		(Se No-
52306/2026	23.07.2026	ABLAPL-14864/2025	SK DAS	C.O.	COURT NO. 3	Order Dtd. 2026-07-21		(Se No-
52308/2026	23.07.2026	ABLAPL-6436/2026	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-21		(Se No-
52309/2026	23.07.2026	ABLAPL-6416/2026	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-21		(Se No-
52310/2026	23.07.2026	ABLAPL-5808/2026	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-07-21	BAIL-1	(Se No-13)
52313/2026	23.07.2026	CONTC-3712/2026	S.K.PARIDA	C.O.	COURT NO. 3	Order Dtd. 2026-07-22		(Se No-13)

4	52314/2026	23.07.2026	WP (C) - 20171/2026	K.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11)
5	52315/2026	23.07.2026	WP (C) - 20432/2026	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-1	(Se No- 31)
5	52317/2026	23.07.2026	WP (C) - 21985/2026	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-07-22		(Se No- 31)
7	52318/2026	23.07.2026	WP (C) - 22003/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-4	(Se No- 27)
8	52319/2026	23.07.2026	WP (C) - 19712/2011	R.K.MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-2	(Se No- 31)
9	52321/2026	23.07.2026	WP (C) - 22156/2026	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-6	(Se No- 36)
0	52322/2026	23.07.2026	WP (C) - 22144/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-1	(Se No- 31)
-	52323/2026	23.07.2026	WP (C) - 22284/2026	M.PATI	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-3	(Se No- 33)
2	52324/2026	23.07.2026	BLAPL- 2080/2026	D P DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-22		(Se No- 33)
3	52325/2026	23.07.2026	WP (C) - 22308/2026	D.P.DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-22	WRIT BRANCH-3	(Se No- 11)
4	52326/2026	23.07.2026	ABLAPL- 7905/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No- 11)
5	52327/2026	23.07.2026	ABLAPL- 7907/2026	AB MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No- 11)
5	52328/2026	23.07.2026	ABLAPL- 7908/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No- 11)
7	52329/2026	23.07.2026	ABLAPL- 7912/2026	SP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No- 11)
8	52330/2026	23.07.2026	ABLAPL- 7915/2026	G JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No- 11)
9	52331/2026	23.07.2026	ABLAPL- 7916/2026	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	BAIL-1	(Se No- 14)
0	52332/2026	23.07.2026	CONTC- 3731/2026	S.K.PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22	CONTEMPT	(Se No- 31)

52333/2026	23.07.2026	ABLAPL-7917/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52334/2026	23.07.2026	ABLAPL-8424/2026	S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52335/2026	23.07.2026	CRLREV-50/2026	S.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52336/2026	23.07.2026	WP (C) - 15704/2026	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-22		(Se No-
52337/2026	23.07.2026	WP (C) - 17477/2026	BS SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-15	WRIT BRANCH-7	(Se No-55)
52338/2026	23.07.2026	WP (C) - 19218/2026	H.S.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-8	(Se No-40)
52340/2026	23.07.2026	ABLAPL-7906/2026	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-07-21		(Se No-40)
52341/2026	23.07.2026	WP (C) - 19614/2026	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-21	WRIT BRANCH-7	(Se No-48)
52344/2026	23.07.2026	ABLAPL-6249/2026	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No-48)
52346/2026	23.07.2026	WP (C) - 21630/2026	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-4	(Se No-27)
52347/2026	23.07.2026	ABLAPL-7855/2026	SATYABRATA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No-27)
52350/2026	23.07.2026	WP (C) - 22140/2026	A.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-1	(Se No-
52353/2026	23.07.2026	ABLAPL-7922/2026	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-
52355/2026	23.07.2026	ABLAPL-7920/2026	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52359/2026	23.07.2026	FAO-499/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52371/2026	23.07.2026	WP (C) - 18496/2023	N.D.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	WRIT BRANCH-1	(Se No-
52372/2026	23.07.2026	WP (C) - 28389/2024	C.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-
52373/2026	23.07.2026	WP (C) - 28389/2024	N.D.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-
52374/2026	23.07.2026	WP (C) - 22419/2026	P.K.RATH	C.O.	COURT NO. 9	Order Dtd. 2026-08-03	WRIT BRANCH-3	(Se No-12)
52375/2026	23.07.2026	CONTC-4938/2021	R.R.DAS	C.O.	COURT NO. 22	Order Dtd. 2021-08-25	CONTEMPT	(Se No-

52376/2026	23.07.2026	ABLAPL-7610/2026	P. K. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2026-07-14		(Se No-
52377/2026	23.07.2026	WP (C) - 5320/2019	N.D.TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2026-07-20	WRIT BRANCH-1	(Se No-31)
52378/2026	23.07.2026	WP (C) - 28442/2024	C.R.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2026-07-20		(Se No-31)
52379/2026	23.07.2026	WP (C) - 28442/2024	N.D.TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2026-07-20		(Se No-31)
52381/2026	23.07.2026	ABLAPL-14998/2025	SK. JONED FAIZ	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-01	BAIL-1	(Se No-
52382/2026	23.07.2026	CRLA-551/2026	B.R.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 5000-01-01		(Se No-
52383/2026	23.07.2026	WP (C) - 18647/2014	N.ROUT	C.O.	COURT NO. 15	Judgement Dtd. 2026-07-20	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
52384/2026	23.07.2026	CRLA-459/2026	M.R.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-10)
52385/2026	23.07.2026	FAO-313/2018	G.H.ROUT	C.O.	COURT NO. 15	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52386/2026	23.07.2026	WP (C) - 17759/2024	K. K. NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-26		(Se No-
52387/2026	23.07.2026	FAO-334/2018	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-16	MISC. APPEAL SEC.	(Se No-
52388/2026	23.07.2026	FAO-808/2018	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52390/2026	23.07.2026	FAO-928/2018	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52392/2026	23.07.2026	ABLAPL-6505/2026	RB MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52394/2026	23.07.2026	ABLAPL-7108/2026	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52395/2026	23.07.2026	ABLAPL-7937/2026	R SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52397/2026	23.07.2026	ABLAPL-7921/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52398/2026	23.07.2026	ABLAPL-7918/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52400/2026	23.07.2026	ABLAPL-7900/2026	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-

52401/2026	23.07.2026	ABLAPL-7901/2026	SK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52403/2026	23.07.2026	ABLAPL-5490/2026	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-21	BAIL-1	(Se No-13)
52404/2026	23.07.2026	FAO-939/2018	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14	MISC. APPEAL SEC.	(Se No-
52405/2026	23.07.2026	ABLAPL-2046/2026	MK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-
52406/2026	23.07.2026	ABLAPL-13675/2024	KC MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20		(Se No-
52407/2026	23.07.2026	ABLAPL-5665/2026	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	BAIL-2	(Se No-12)
52408/2026	23.07.2026	ABLAPL-7910/2026	BC PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-12)
52409/2026	23.07.2026	ABLAPL-5668/2026	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21	BAIL-1	(Se No-
52410/2026	23.07.2026	ABLAPL-6886/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-14		(Se No-
52411/2026	23.07.2026	BLAPL-3271/2026	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-15	BAIL-2	(Se No-16)
52416/2026	23.07.2026	ABLAPL-7951/2026	NIRANJAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-21		(Se No-16)
52417/2026	23.07.2026	WP (C) - 18844/2026	M.K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01	WRIT BRANCH-4	(Se No-58)
52418/2026	23.07.2026	WP (C) - 1346/2026	L.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-21		(Se No-58)
52429/2026	23.07.2026	WP (C) - 21354/2026	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No-58)
52430/2026	23.07.2026	WP (C) - 22371/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22	WRIT BRANCH-8	(Se No-60)
52431/2026	23.07.2026	BLAPL-3999/2026	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-22		(Se No-60)
52432/2026	23.07.2026	WP (C) - 9288/2010	R.K.MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2026-07-21	WRIT BRANCH-5	(Se No-47)
52433/2026	23.07.2026	WP (C) - 18931/2011	R.K.MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2026-07-21	WRIT BRANCH-2	(Se No-

52434/2026	23.07.2026	WP (C) - 26869/2022	H.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-07- 21	WRIT BRANCH-8	(Se No- 42)
52435/2026	23.07.2026	WP (C) - 12463/2017	S.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-07- 21	WRIT BRANCH-7	(Se No-
52437/2026	23.07.2026	WP (C) - 12463/2017	J.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2026-07- 21	WRIT BRANCH-7	(Se No-
52440/2026	23.07.2026	WP (C) - 15469/2026	L BHOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-08- 13	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 11)
52441/2026	23.07.2026	WP (C) - 17907/2011	R.K.MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2026-07- 21	WRIT BRANCH-5	(Se No- 47)
52444/2026	23.07.2026	WP (C) - 18287/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-07- 22	WRIT BRANCH-1	(Se No- 57)
52449/2026	23.07.2026	ABLAPL- 6666/2026	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	BAIL-1	(Se No- 15)
52459/2026	23.07.2026	WP (C) - 12463/2017	A.PRIYADARSHINI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 21	WRIT BRANCH-7	(Se No-
52462/2026	23.07.2026	WP (C) - 14982/2024	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2026-04- 23	WRIT BRANCH-5	(Se No- 20)
52481/2026	23.07.2026	FAO- 797/2026	N.K.SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 5000-01- 01		(Se No- 20)
52484/2026	23.07.2026	FAO- 845/2026	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07- 20		(Se No- 20)
52491/2026	23.07.2026	CMP- 193/2016	S K GARTIA	C.O.	COURT NO. 8	Order Dtd. 2026-08- 06	WRIT BRANCH-4	(Se No- 37)
52492/2026	23.07.2026	CRLMP- 585/2026	N.C.SINHA	C.O.	COURT NO. 8	Order Dtd. 2026-07- 21		(Se No- 37)
52495/2026	23.07.2026	FAO- 675/2026	J.LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-09- 02		(Se No- 37)
52500/2026	23.07.2026	WP (C) - 12231/2019	P.K.JENA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
52502/2026	23.07.2026	WP (C) - 12233/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
52504/2026	23.07.2026	BLAPL- 3290/2026	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07- 22		(Se No-
52505/2026	23.07.2026	WP (C) - 12236/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-

5	52508/2026	23.07.2026	WP (C) - 12237/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
7	52511/2026	23.07.2026	WP (C) - 12238/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
8	52513/2026	23.07.2026	WP (C) - 12239/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
9	52514/2026	23.07.2026	WP (C) - 12240/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
0	52518/2026	23.07.2026	WP (C) - 12242/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
-	52519/2026	23.07.2026	WP (C) - 16918/2026	A.N. LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 22	WRIT BRANCH-5	(Se No- 20)
2	52520/2026	23.07.2026	WP (C) - 12244/2019	A.K.PANDA	C.O.	COURT NO. 23	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
3	52521/2026	23.07.2026	WP (C) - 21330/2026	G. R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07- 22	WRIT BRANCH-2	(Se No-
4	52522/2026	23.07.2026	WP (C) - 21889/2026	R.N.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
5	52523/2026	23.07.2026	WP (C) - 17299/2026	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-09- 30	WRIT BRANCH-3	(Se No- 33)
5	52524/2026	23.07.2026	WP (C) - 12244/2019	S.S.BISWAL	C.O.	COURT NO. 12	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
7	52525/2026	23.07.2026	WP (C) - 22221/2026	N. K. ROUT	C.O.	COURT NO. 12	Order Dtd. 2026-07- 22	WRIT BRANCH-3	(Se No- 12)
8	52526/2026	23.07.2026	WP (C) - 22364/2026	P. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-07- 22		(Se No- 12)
9	52527/2026	23.07.2026	WP (C) - 12245/2019	A.K.PANDA	C.O.	COURT NO. 12	Judgement Dtd. 2026- 07-17	WRIT BRANCH-1	(Se No-
0	52528/2026	23.07.2026	WP (C) - 21888/2026	S. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-07- 20	WRIT BRANCH-5	(Se No- 53)
-	52529/2026	23.07.2026	WP (C) - 21897/2026	S. DAS	C.O.	COURT NO. 12	Order Dtd. 2026-07- 20	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 12)
2	52530/2026	23.07.2026	WP (C) - 21889/2026	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
3	52531/2026	23.07.2026	WP (C) - 16777/2026	B.N.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-3	(Se No- 51)

4	52532/2026	23.07.2026	WP (C) – 21910/2026	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20		(Se No- 51)
5	52533/2026	23.07.2026	WP (C) – 21932/2026	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
5	52534/2026	23.07.2026	WP (C) – 21778/2026	B.N.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20		(Se No- 60)
7	52535/2026	23.07.2026	WP (C) – 22016/2026	S. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 22	WRIT BRANCH-3	(Se No- 11)
8	52536/2026	23.07.2026	WP (C) – 21980/2026	B.N.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
9	52537/2026	23.07.2026	WP (C) – 22210/2026	S. C. D. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 22	WRIT BRANCH-4	(Se No- 38)
0	52538/2026	23.07.2026	WP (C) – 22276/2026	J. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 22	WRIT BRANCH-2	(Se No- 10)
-	52539/2026	23.07.2026	WP (C) – 22130/2026	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
2	52540/2026	23.07.2026	WP (C) – 22096/2026	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-6	(Se No- 36)
3	52541/2026	23.07.2026	WP (C) – 9971/2026	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-1	(Se No- 10)
4	52542/2026	23.07.2026	WP (C) – 21944/2026	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20		(Se No- 10)
5	52543/2026	23.07.2026	WP (C) – 21947/2026	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
5	52544/2026	23.07.2026	WP (C) – 22068/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
7	52545/2026	23.07.2026	WP (C) – 22098/2026	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
8	52546/2026	23.07.2026	WP (C) – 22303/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20		(Se No- 60)
9	52547/2026	23.07.2026	WP (C) – 22127/2026	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No- 60)
0	52548/2026	23.07.2026	WP (C) – 21999/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-4	(Se No- 27)

52549/2026	23.07.2026	WP (C) – 22315/2026	P.K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-5	(Se No- 53)
52550/2026	23.07.2026	WP (C) – 22082/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-3	(Se No- 28)
52551/2026	23.07.2026	WP (C) – 22318/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-8	(Se No- 60)
52552/2026	23.07.2026	WP (C) – 22042/2026	R K BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No- 53)
52553/2026	23.07.2026	WP (C) – 22084/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No- 53)
52554/2026	23.07.2026	WP (C) – 22322/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-6	(Se No- 54)
52555/2026	23.07.2026	WP (C) – 22087/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
52556/2026	23.07.2026	WP (C) – 21972/2026	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-6	(Se No- 36)
52557/2026	23.07.2026	WP (C) – 22066/2026	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-2	(Se No- 11)
52558/2026	23.07.2026	WP (C) – 22092/2026	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-3	(Se No- 11)
52559/2026	23.07.2026	WP (C) – 22085/2026	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-7	(Se No- 15)
52560/2026	23.07.2026	WP (C) – 21984/2026	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 12)
52561/2026	23.07.2026	WP (C) – 21881/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-6	(Se No- 36)
52562/2026	23.07.2026	WP (C) – 22117/2026	D.P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-6	(Se No- 36)
52563/2026	23.07.2026	WP (C) – 21739/2026	R.M.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No- 11)
52564/2026	23.07.2026	WP (C) – 21884/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No- 11)

7	52565/2026	23.07.2026	WP (C) – 22035/2026	D. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-5	(Se No- 32)
8	52566/2026	23.07.2026	WP (C) – 21977/2026	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(Se No- 11)
9	52567/2026	23.07.2026	WP (C) – 22134/2026	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
0	52568/2026	23.07.2026	WP (C) – 22064/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-7	(Se No- 15)
1	52569/2026	23.07.2026	WP (C) – 21964/2026	K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
2	52570/2026	23.07.2026	WP (C) – 22100/2026	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Se No-
3	52571/2026	23.07.2026	WP (C) – 21970/2026	K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20		(Se No-
4	52572/2026	23.07.2026	WP (C) – 22028/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-3	(Se No- 11)
5	52573/2026	23.07.2026	WP (C) – 20396/2026	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Se No- 11)
5	52574/2026	23.07.2026	WP (C) – 21939/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
7	52575/2026	23.07.2026	WP (C) – 21960/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-3	(Se No- 11)
8	52576/2026	23.07.2026	WP (C) – 21958/2026	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-1	(Se No-
9	52577/2026	23.07.2026	WP (C) – 21845/2026	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-8	(Se No- 60)
0	52578/2026	23.07.2026	WP (C) – 21867/2026	R.N.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-4	(Se No- 27)
1	52579/2026	23.07.2026	WP (C) – 21828/2026	DR P.CHIELI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-5	(Se No- 32)
2	52580/2026	23.07.2026	WP (C) – 21877/2026	DR P.CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-5	(Se No- 21)
3	52581/2026	23.07.2026	WP (C) – 22229/2026	DR P.CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07- 20	WRIT BRANCH-1	(Se No-

4	52582/2026	23.07.2026	WP (C) - 21756/2026	B.P.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No- 27)
5	52583/2026	23.07.2026	WP (C) - 22225/2026	S.R.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No- 60)
5	52584/2026	23.07.2026	CMP- 1161/2026	S.MOHARANA	C.O.	COURT NO. 2 OLD			(Se No- 60)
7	52586/2026	23.07.2026	WP (C) - 22099/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
8	52587/2026	23.07.2026	WP (C) - 21834/2026	B. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-2	(Se No- 20)
9	52589/2026	23.07.2026	WP (C) - 22323/2026	N. MUKHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20	WRIT BRANCH-5	(Se No- 21)
0	52590/2026	23.07.2026	WP (C) - 22314/2026	N. MUKHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-20		(Se No- 21)
-	52603/2026	23.07.2026	WP (C) - 43040/2023	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-17	WRIT BRANCH-3	(Se No- 28)
2	52190/2026	23.07.2026	ABLAPL- 1925/2026	DIBAKAR BISWAL	GENERAL		Order Dtd. 2026-07-21		(Se No- 28)
3	52192/2026	23.07.2026	ABLAPL- 7652/2026	SWARAJ PATEL	GENERAL		Order Dtd. 2026-07-14		(Se No- 28)
4	52194/2026	23.07.2026	WP (C) - 22089/2026	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2026-07-21		(Se No- 28)
5	52197/2026	23.07.2026	WP (C) - 21228/2026	DEBA KUMAR RATH	GENERAL		Order Dtd. 2026-07-21	WRIT BRANCH-8	(Se No- 56)
5	52198/2026	23.07.2026	ABLAPL- 7876/2026	PUSPANJALI SAHU	GENERAL		Order Dtd. 2026-07-20		(Se No- 56)
7	52200/2026	23.07.2026	WP (C) - 345/2026	ABINASH GIRI	GENERAL		Entire Document		(Se No- 56)
8	52205/2026	23.07.2026	ABLAPL- 7967/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-07-21		(Se No- 56)
9	52230/2026	23.07.2026	RSA- 332/2017	RABINDRA KUMAR PATANAIAK	GENERAL		Order Dtd. 2021-11-05	SECOND APPEAL	(Se No- 20)
0	52241/2026	23.07.2026	WP (C) - 24526/2019	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2025-07-23	WRIT BRANCH-3	(Se No- 33)

52263/2026	23.07.2026	WA-167/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-33)
52264/2026	23.07.2026	BLAPL-4987/2026	MAMATA SUNA	GENERAL		Final Order	BAIL-1	(Serial No-15)
52265/2026	23.07.2026	ABLAPL-7999/2026	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-07-22		(Serial No-15)
52266/2026	23.07.2026	WA-197/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-15)
52277/2026	23.07.2026	WP (C) - 21957/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-07-20	WRIT BRANCH-7	(Serial No-10)
52279/2026	23.07.2026	WA-231/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-10)
52284/2026	23.07.2026	WA-298/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-10)
52296/2026	23.07.2026	WA-300/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-10)
52297/2026	23.07.2026	WA-301/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-10)
52298/2026	23.07.2026	WP (C) - 31692/2024	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-8	(Serial No-40)
52301/2026	23.07.2026	WA-302/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-40)
52302/2026	23.07.2026	WA-313/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-40)
52307/2026	23.07.2026	WA-375/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07		(Serial No-40)
52311/2026	23.07.2026	WP (C) - 25541/2021	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-10)
52312/2026	23.07.2026	WP (C) - 17505/2025	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-6	(Serial No-26)
52316/2026	23.07.2026	ABLAPL-7907/2026	BIRA KISHOR SINGH	GENERAL		Judgement Dtd. 2026-07-21		(Serial No-26)

7	52320/2026	23.07.2026	WP (C) - 14514/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 16	WRIT BRANCH-1	(Se No-
8	52380/2026	23.07.2026	WP (C) - 22195/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07- 22	WRIT BRANCH-6	(Se No- 25)
9	52389/2026	23.07.2026	ABLAPL- 7907/2026	HIRARAM BHOI	GENERAL		Entire Document		(Se No- 25)
0	52391/2026	23.07.2026	ABLAPL- 8339/2026	HIRARAM BHOI	GENERAL		Entire Document	BAIL-1	(Se No-
1	52393/2026	23.07.2026	ABLAPL- 8140/2026	HIRARAM BHOI	GENERAL		Order Dtd. 2026-07- 17	BAIL-1	(Se No- 14)
2	52396/2026	23.07.2026	ABLAPL- 7988/2026	HIRARAM BHOI	GENERAL		Entire Document		(Se No- 14)
3	52399/2026	23.07.2026	ABLAPL- 8098/2026	HIRARAM BHOI	GENERAL		Entire Document		(Se No- 14)
4	52402/2026	23.07.2026	ABLAPL- 8019/2026	HIRARAM BHOI	GENERAL		Entire Document	BAIL-2	(Se No-
5	52412/2026	23.07.2026	BLAPL- 5296/2026	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-07- 23		(Se No-
5	52413/2026	23.07.2026	ABLAPL- 8019/2026	BIRA KISHOR SINGH	GENERAL		Judgement Dtd. 2026- 07-22	BAIL-2	(Se No-
7	52414/2026	23.07.2026	BLAPL- 5307/2026	ANKANN PANDA	GENERAL		Order Dtd. 2026-07- 23		(Se No-
8	52415/2026	23.07.2026	BLAPL- 5064/2026	SATYABRATA JENA	GENERAL		Final Order		(Se No-
9	52419/2026	23.07.2026	WA- 378/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05- 07		(Se No-
0	52420/2026	23.07.2026	WA- 383/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05- 07		(Se No-
1	52423/2026	23.07.2026	WA- 392/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05- 07		(Se No-
2	52424/2026	23.07.2026	WA- 428/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05- 07	WRIT APPEAL	(Se No-
3	52425/2026	23.07.2026	WP (C) - 23838/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11- 27	WRIT BRANCH-4	(Se No- 37)
4	52426/2026	23.07.2026	WP (C) - 23840/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11- 27	WRIT BRANCH-4	(Se No- 37)
5	52427/2026	23.07.2026	WP (C) - 23988/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11- 27		(Se No- 37)
5	52428/2026	23.07.2026	WP (C) - 23992/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11- 27		(Se No- 37)

7	52446/2026	23.07.2026	WP (C) - 9290/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 22	WRIT BRANCH-4	(Se No- 38)
8	52452/2026	23.07.2026	ABLAPL- 8140/2026	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2026- 07-17	BAIL-1	(Se No- 14)
9	52455/2026	23.07.2026	WP (C) - 18410/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08- 12		(Se No- 14)
0	52456/2026	23.07.2026	FAO- 797/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07- 21		(Se No- 14)
1	52457/2026	23.07.2026	WP (C) - 15125/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05- 30		(Se No- 14)
2	52460/2026	23.07.2026	OJC- 6466/2002	PRATIMA NAYAK	GENERAL		Petition With Annexures		(Se No- 14)
3	52465/2026	23.07.2026	ABLAPL- 8339/2026	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2026- 07-22	BAIL-1	(Se No- 14)
4	52467/2026	23.07.2026	ABLAPL- 7988/2026	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2026- 07-22		(Se No- 14)
5	52468/2026	23.07.2026	ABLAPL- 8098/2026	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2026- 07-22		(Se No- 14)
6	52469/2026	23.07.2026	WP (C) - 21099/2025	DIBYARANJAN BARIK	GENERAL		Order Dtd. 2025-08- 14	WRIT BRANCH-2	(Se No- 34)
7	52475/2026	23.07.2026	WP (C) - 21099/2025	DIBYARANJAN BARIK	GENERAL		Order Dtd. 2025-09- 04	WRIT BRANCH-2	(Se No- 34)
8	52506/2026	23.07.2026	BLAPL- 4244/2026	TASBIR KUMAR KHOSLA	GENERAL		Order Dtd. 2026-07- 22	BAIL-2	(Se No- 10)
9	52507/2026	23.07.2026	WP (C) - 1229/2008	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2008-01- 31		(Se No- 10)
0	52515/2026	23.07.2026	CRLMC- 2313/2026	SURENDRA BEHERA	GENERAL		Order Dtd. 2026-07- 23		(Se No- 10)
1	52585/2026	23.07.2026	WP (C) - 1889/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-02- 17	WRIT BRANCH-4	(Se No- 37)
2	52588/2026	23.07.2026	CRLA- 181/2026	DEBIDUTTA MOHAPATRA	GENERAL		Lower Court Record		(Se No- 37)
3	52637/2026	23.07.2026	WP (C) - 26546/2022	JAYANTA KUMAR ROUT	GENERAL		Judgement Dtd. 2026- 07-23	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 10)

4	52641/2026	23.07.2026	CONTC-535/2026	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-07-23		(Se No-10)
5	52644/2026	23.07.2026	CRLMC-3460/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-07-23		(Se No-10)
5	52215/2026	23.07.2026	ABLAPL-12587/2025	S.P.PAL	GENERAL		Order Dtd. 2025-11-12	BAIL-2	(Se No-16)
7	52299/2026	23.07.2026	WP (C) - 8731/2024	J P KAR	GENERAL		Order Dtd. 2024-09-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
8	52300/2026	23.07.2026	ABLAPL-1803/2026	A TRIPATHY	GENERAL		Order Dtd. 2026-04-16		(Se No-12)
9	52339/2026	23.07.2026	RSA-297/2019	P K MOHANTY	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-)
0	52342/2026	23.07.2026	CRLREV-229/2014	R PRADHAN	GENERAL		Order Dtd. 2025-12-22	CRIMINAL REVISION	(Se No-)
1	52343/2026	23.07.2026	WP (C) - 39842/2023	Y DAS	GENERAL		Order Dtd. 2025-07-11	WRIT BRANCH-1	(Se No-)
2	52345/2026	23.07.2026	WP (C) - 18254/2010	T MISHRA	GENERAL		Order Dtd. 2026-07-13	WRIT BRANCH-2	(Se No-45)
3	52348/2026	23.07.2026	MACA-180/2006	S SUBHADARSINI	GENERAL		Order Dtd. 2006-05-19	MISC. APPEAL SEC.	(Se No-)
4	52349/2026	23.07.2026	CRLREV-396/2020	S S PRADHAN	GENERAL		Order Dtd. 2020-10-16	CRIMINAL REVISION	(Se No-)
5	52351/2026	23.07.2026	MA-130/1967	S K BEHERA	GENERAL		Order Dtd. 1971-04-21		(Se No-)
5	52352/2026	23.07.2026	WP (C) - 1433/2026	J P KAR	GENERAL		Order Dtd. 1971-04-21	WRIT BRANCH-2	(Se No-)
7	52354/2026	23.07.2026	WP (C) - 33233/2025	N K ROUT	GENERAL		Order Dtd. 1971-04-21	WRIT BRANCH-2	(Se No-34)
8	52356/2026	23.07.2026	CRLMC-2238/2026	S SAMAL	GENERAL		Order Dtd. 1971-04-21		(Se No-34)
9	52357/2026	23.07.2026	ABLAPL-5643/2024	B K BEHERA	GENERAL		Order Dtd. 1971-04-21		(Se No-34)
0	52358/2026	23.07.2026	WP (C) - 22102/2026	S K PARIDA	GENERAL		Order Dtd. 1971-04-21		(Se No-34)
	52360/2026	23.07.2026	WP (C) - 23191/2025	K K NATH	GENERAL		Order Dtd. 1971-04-21	WRIT BRANCH	(Se No-11)

							(DIVISION BENCH-3)		
2	52361/2026	23.07.2026	WP (C) - 22638/2025	K K NATH	GENERAL		Order Dtd. 1971-04- 21	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11)
3	52362/2026	23.07.2026	WP (C) - 23259/2025	K K NATH	GENERAL		Order Dtd. 1971-04- 21	WRIT BRANCH-7	(Se No- 48)
4	52363/2026	23.07.2026	WP (C) - 22334/2026	D SAMAL	GENERAL		Order Dtd. 1971-04- 21		(Se No- 48)
5	52364/2026	23.07.2026	WP (C) - 22253/2026	A MOHANTY	GENERAL		Order Dtd. 1971-04- 21	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 108)
5	52365/2026	23.07.2026	ABLAPL- 7954/2026	S S PATTANAIAK	GENERAL		Order Dtd. 1971-04- 21		(Se No- 108)
7	52366/2026	23.07.2026	CRLMC- 1795/2026	R R CHHOTRAY	GENERAL		Order Dtd. 1971-04- 21		(Se No- 108)
8	52367/2026	23.07.2026	CRLA- 562/2026	M K PANI	GENERAL		Order Dtd. 1971-04- 21		(Se No- 108)
9	52368/2026	23.07.2026	WP (C) - 8379/2025	M K PANI	GENERAL		Order Dtd. 1971-04- 21	WRIT BRANCH-5	(Se No- 47)
0	52369/2026	23.07.2026	BLAPL- 3329/2026	M K PANI	GENERAL		Order Dtd. 1971-04- 21		(Se No- 47)
1	52370/2026	23.07.2026	ABLAPL- 12587/2025	N ROUT	GENERAL		Order Dtd. 1971-04- 21	BAIL-2	(Se No- 16)
2	52421/2026	23.07.2026	WP (C) - 21621/2026	S.R.SAHOO	GENERAL		Order Dtd. 2026-07- 15	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 103)
3	52422/2026	23.07.2026	WP (C) - 20917/2026	J.R.BEHERA	GENERAL		Order Dtd. 2026-07- 22	WRIT BRANCH-7	(Se No- 48)
4	52436/2026	23.07.2026	WP (C) - 9405/2009	S NAYAK	GENERAL		Order Dtd. 2019-04- 15		(Se No- 48)
5	52438/2026	23.07.2026	CRLMC- 892/2016	P K BEHERA	GENERAL		Order Dtd. 2022-09- 23	CRIMINAL MISC	(Se No-
5	52439/2026	23.07.2026	FAO- 277/2020	S N SHARMA	GENERAL		Order Dtd. 2026-07- 20	MISC. APPEAL SEC.	(Se No-

7	52442/2026	23.07.2026	FAO-276/2020	S N SHARMA	GENERAL		Order Dtd. 2026-07-20	MISC. APPEAL SEC.	(Se No-
8	52443/2026	23.07.2026	WP (C) - 37451/2020	R C ROUT	GENERAL		Order Dtd. 2021-01-15	WRIT BRANCH-3	(Se No-11)
9	52445/2026	23.07.2026	WP (C) - 6859/2017	S PANDA	GENERAL		Order Dtd. 2017-04-25		(Se No-11)
0	52447/2026	23.07.2026	ABLAPL-3748/2016	P K BEHERA	GENERAL		Order Dtd. 2019-11-19	BAIL-1	(Se No-
1	52448/2026	23.07.2026	WP (C) - 14990/2020	S K NAYAK	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-1	(Se No-30)
2	52450/2026	23.07.2026	WP (C) - 31278/2020	S K NAYAK	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-2	(Se No-
3	52451/2026	23.07.2026	CRLA-471/2018	M R SAHOO	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
4	52453/2026	23.07.2026	RSA-22/2015	M R SAHOO	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-
5	52454/2026	23.07.2026	OJC-12706/2000	S DASH	GENERAL		Order Dtd. 2016-02-19		(Se No-
5	52458/2026	23.07.2026	WP (C) - 8760/2025	G C ROUT	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-7	(Se No-44)
7	52461/2026	23.07.2026	CRLMP-891/2026	K C TRIPATHY	GENERAL		Order Dtd. 2026-07-08		(Se No-44)
8	52463/2026	23.07.2026	ABLAPL-6592/2026	J P KAR	GENERAL		Order Dtd. 2026-07-08		(Se No-44)
9	52464/2026	23.07.2026	CRLMC-1933/2026	K DAS	GENERAL		Order Dtd. 2026-07-08	CRIMINAL MISC	(Se No-
0	52466/2026	23.07.2026	WP (C) - 35951/2025	N SAHOO	GENERAL		Order Dtd. 2016-02-19		(Se No-
1	52470/2026	23.07.2026	ABLAPL-6554/2026	SARAT DASH	GENERAL		Order Dtd. 2026-07-22	BAIL-1	(Se No-
2	52471/2026	23.07.2026	TRP (C) - 263/2025	K R JENA	GENERAL		Order Dtd. 2016-02-19	M.J.C.	(Se No-
3	52472/2026	23.07.2026	ABLAPL-6594/2026	SARAT DASH	GENERAL		Order Dtd. 2026-07-22		(Se No-
4	52473/2026	23.07.2026	CRLA-416/2026	K R JENA	GENERAL		Order Dtd. 2016-02-19		(Se No-
5	52474/2026	23.07.2026	ABLAPL-6505/2026	K R JENA	GENERAL		Order Dtd. 2016-02-19		(Se No-
5	52476/2026	23.07.2026	ABLAPL-8079/2026	SARAT DASH	GENERAL		Order Dtd. 2026-07-22		(Se No-

52477/2026	23.07.2026	CRLMC-2279/2026	S SAMAL	GENERAL		Order Dtd. 2016-02-19		(Se No-
52478/2026	23.07.2026	ABLAPL-7974/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-22	BAIL-2	(Se No-11)
52479/2026	23.07.2026	FAO-410/2026	D BISWAL	GENERAL		Order Dtd. 2016-02-19		(Se No-11)
52480/2026	23.07.2026	CRLREV-22/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-22		(Se No-11)
52482/2026	23.07.2026	WP (C) - 22911/2026	K. C. SWAIN	GENERAL		Order Dtd. 2026-07-23Petition,Annexure,	WRIT BRANCH-8	(Se No-56)
52483/2026	23.07.2026	WP (C) - 22907/2026	K. C. SWAIN	GENERAL		Order Dtd. 2026-07-23Petition,Annexure,	WRIT BRANCH-2	(Se No-
52485/2026	23.07.2026	ABLAPL-8003/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-07-22	BAIL-2	(Se No-10)
52486/2026	23.07.2026	FAO-408/2026	D BISWAL	GENERAL		Order Dtd. 2016-02-19		(Se No-10)
52487/2026	23.07.2026	WP (C) - 14522/2026	D BISWAL	GENERAL		Order Dtd. 2016-02-19		(Se No-10)
52488/2026	23.07.2026	CONTAC-3/2026	K. C. TRIPATHY	GENERAL		Order Dtd. 2026-07-23	CONTEMPT	(Se No-
52489/2026	23.07.2026	BLAPL-6957/2026	P K DAS	GENERAL		Order Dtd. 2016-02-19		(Se No-
52490/2026	23.07.2026	FAO-79/2019	S N GAYA	GENERAL		Order Dtd. 2026-07-20	MISC. APPEAL SEC.	(Se No-
52493/2026	23.07.2026	ABLAPL-7077/2026	S SRIVASTAV	GENERAL		Order Dtd. 2026-07-23		(Se No-
52494/2026	23.07.2026	ABLAPL-8323/2026	S SRIVASTAV	GENERAL		Order Dtd. 2026-07-23		(Se No-
52496/2026	23.07.2026	ABLAPL-8264/2026	S SRIVASTAV	GENERAL		Order Dtd. 2026-07-23		(Se No-
52497/2026	23.07.2026	WP (C) - 22175/2026	S SAMANTRAY	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-2	(Se No-
52498/2026	23.07.2026	WP (C) - 14845/2026	N R PANDA	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-2	(Se No-50)
52499/2026	23.07.2026	CMP-1155/2026	B RANA	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-4	(Se No-17)
52501/2026	23.07.2026	WP (C) - 21228/2026	A K NAYAK	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-8	(Se No-56)

5	52503/2026	23.07.2026	RVWPET-60/2008	S NAYAK	GENERAL		Order Dtd. 2008-09-16		(Se No-56)
7	52509/2026	23.07.2026	ABLAPL-8467/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-22		(Se No-56)
8	52510/2026	23.07.2026	ABLAPL-8089/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-22		(Se No-56)
9	52512/2026	23.07.2026	ABLAPL-8087/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-22	BAIL-2	(Se No-12)
0	52516/2026	23.07.2026	ABLAPL-7342/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-22		(Se No-12)
1	52517/2026	23.07.2026	BLAPL-5310/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-23		(Se No-12)
2	52591/2026	23.07.2026	WP (C) - 39394/2023	A B MALLICK	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH-2	(Se No-
3	52592/2026	23.07.2026	WP (C) - 4092/2014	N K ROUT	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-3	(Se No-13)
4	52593/2026	23.07.2026	CRLA-1211/2023	S MOHARANA	GENERAL		Order Dtd. 2024-07-19	CRIMINAL APPEAL	(Se No-
5	52594/2026	23.07.2026	OJC-6721/1999	A MOHANTY	GENERAL		Order Dtd. 2018-07-20		(Se No-
5	52595/2026	23.07.2026	OJC-3594/2000	S BISWAL	GENERAL		Order Dtd. 2017-05-18		(Se No-
7	52596/2026	23.07.2026	WP (C) - 23097/2015	N K ROUT	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-2	(Se No-45)
8	52597/2026	23.07.2026	WP (C) - 4093/2014	N K ROUT	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-3	(Se No-13)
9	52598/2026	23.07.2026	WP (C) - 6955/2013	G R PATRA	GENERAL		Order Dtd. 2026-07-01		(Se No-13)
0	52599/2026	23.07.2026	WP (C) - 950/2023	M PANDA	GENERAL		Order Dtd. 2026-05-04	WRIT BRANCH-2	(Se No-
1	52600/2026	23.07.2026	CRLMC-752/2023	B B SAHOO	GENERAL		Order Dtd. 9999-12-31	CRIMINAL MISC	(Se No-
2	52601/2026	23.07.2026	OJC-2565/1984	P K DASH	GENERAL				(Se No-
3	52602/2026	23.07.2026	OJC-2565/1984	P K DASH	GENERAL				(Se No-
4	52604/2026	23.07.2026	ABLAPL-8106/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-23		(Se No-

5	52605/2026	23.07.2026	ABLAPL-8111/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-23		(Se No-
5	52606/2026	23.07.2026	BLAPL-5331/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-23		(Se No-
7	52607/2026	23.07.2026	CRLMC-2285/2026	A S PAUL	GENERAL		Order Dtd. 2026-07-23		(Se No-
8	52608/2026	23.07.2026	WP (C) - 20984/2026	S K BEHERA	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-1	(Se No-
9	52609/2026	23.07.2026	WP (C) - 22277/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-8	(Se No- 60)
0	52610/2026	23.07.2026	WP (C) - 20176/2026	B K DAS	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-2	(Se No-
1	52611/2026	23.07.2026	BLAPL-2606/2026	P K DAS	GENERAL		Order Dtd. 2026-07-23	BAIL-1	(Se No-
2	52612/2026	23.07.2026	BLAPL-5330/2026	R PRADHAN	GENERAL		Order Dtd. 2026-07-23	BAIL-1	(Se No- 14)
3	52613/2026	23.07.2026	BLAPL-5342/2026	K K NATH	GENERAL		Order Dtd. 2026-07-23		(Se No- 14)
4	52614/2026	23.07.2026	WP (C) - 13622/2025	M R ROUTRAY	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 102)
5	52615/2026	23.07.2026	ABLAPL-7234/2026	D K NAIK	GENERAL		Order Dtd. 2026-07-23	BAIL-1	(Se No-
5	52616/2026	23.07.2026	ABLAPL-8162/2026	D DASH	GENERAL		Order Dtd. 2026-07-23	BAIL-2	(Se No- 16)
7	52617/2026	23.07.2026	ABLAPL-8166/2026	D DASH	GENERAL		Order Dtd. 2026-07-23		(Se No- 16)
8	52618/2026	23.07.2026	WP (C) - 18382/2026	P K DASH	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-8	(Se No- 43)
9	52619/2026	23.07.2026	WP (C) - 21370/2026	P K PANI	GENERAL		Order Dtd. 2026-07-23		(Se No- 43)
0	52620/2026	23.07.2026	RSA-288/2025	D DASH	GENERAL		Order Dtd. 2026-07-23	SECOND APPEAL	(Se No-
1	52621/2026	23.07.2026	CRLMP-789/2026	D K NAIK	GENERAL		Order Dtd. 2026-07-23		(Se No-
2	52622/2026	23.07.2026	BLAPL-4943/2026	R C MOHARANA	GENERAL		Order Dtd. 2026-07-23		(Se No-
3	52623/2026	23.07.2026	WP (C) - 20370/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-1	(Se No-

4	52624/2026	23.07.2026	WP (C) - 20357/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-4	(Se No- 58)
5	52625/2026	23.07.2026	WP (C) - 20366/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 12)
5	52626/2026	23.07.2026	WP (C) - 20365/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 12)
7	52627/2026	23.07.2026	WP (C) - 20360/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-1	(Se No- 31)
8	52628/2026	23.07.2026	WP (C) - 17122/2026	D K JENA	GENERAL		Order Dtd. 2026-07-23	WRIT BRANCH-2	(Se No-)
9	52629/2026	23.07.2026	CRLREV- 19/2023	P K DASH	GENERAL		Order Dtd. 2025-02-07	CRIMINAL REVISION	(Se No-)
0	52630/2026	23.07.2026	CRLREV- 1005/2025	P MUDULI	GENERAL		Order Dtd. 2025-02-07		(Se No-)
1	52631/2026	23.07.2026	WP (C) - 17090/2016	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
2	52632/2026	23.07.2026	ABLAPL- 8097/2026	S S RATH	GENERAL		Order Dtd. 9999-12-31		(Se No- 10)
3	52633/2026	23.07.2026	WA- 844/2026	H K PANDA	GENERAL		Order Dtd. 9999-12-31		(Se No- 10)
4	52634/2026	23.07.2026	WP (C) - 20874/2026	P BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 10)
5	52635/2026	23.07.2026	WP (C) - 17901/2026	C R SWAIN	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No- 40)
5	52636/2026	23.07.2026	ABLAPL- 5067/2026	U K PANDA	GENERAL		Order Dtd. 9999-12-31		(Se No- 40)
7	52638/2026	23.07.2026	MATA- 370/2024	P K MISHRA	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(Se No-)
8	52639/2026	23.07.2026	WP (C) - 21510/2026	P K MISHRA	GENERAL		Order Dtd. 9999-12-31		(Se No-)
9	52640/2026	23.07.2026	ABLAPL- 8045/2026	S K PARIDA	GENERAL		Order Dtd. 9999-12-31		(Se No-)
0	52642/2026	23.07.2026	ABLAPL- 3449/2024	R K ROUTRAY	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Se No-)

52643/2026	23.07.2026	ABLAPL-3449/2024	R K ROUTRAY	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Se No-
52645/2026	23.07.2026	WP (C) - 17455/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-51)
52646/2026	23.07.2026	WP (C) - 17532/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-57)
52647/2026	23.07.2026	WP (C) - 17534/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-49)
52648/2026	23.07.2026	WP (C) - 17566/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-42)
52649/2026	23.07.2026	WP (C) - 17628/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31		(Se No-42)
52650/2026	23.07.2026	WP (C) - 17578/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
52651/2026	23.07.2026	WP (C) - 17574/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No-20)
52652/2026	23.07.2026	WP (C) - 17624/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-11)
52653/2026	23.07.2026	WP (C) - 17548/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31		(Se No-11)
52654/2026	23.07.2026	WP (C) - 17523/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-49)
52655/2026	23.07.2026	WP (C) - 17530/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-49)
52656/2026	23.07.2026	WP (C) - 17450/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Se No-11)
52657/2026	23.07.2026	WP (C) - 17452/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se No-
52658/2026	23.07.2026	WP (C) - 17404/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se No-14)
52659/2026	23.07.2026	WP (C) - 17454/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(Se No-41)

